

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 197 OF 2015

Dated: 31st October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Sree Rayalaseema Alkalies & Allied Chemicals Ltd. ...Appellant(s)
Vs.**

Karnataka Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anantha Narayan M.G.
Mr. Shridhar Prabhu

Counsel for the Respondent(s) : Ms. Pratiksha Mishra for R.2,4 & 6
Mr. Ashok Bannidinni for R.5

ORDER

Learned counsel for respondent No.5 seeks five weeks more time to file reply. He may take steps to file the same on or before 29.11.2017 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on **18.01.2018.**

(I. J. Kapoor)
Technical Member
ts/vg

(Justice Ranjana P. Desai)
Chairperson